

11TH V.S. SUNDARAM MEMORIAL RESEARCH PAPER COMPETITION, 2021

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COMPETITION, 2021

**Organized by School of Excellence in Law, the Tamil Nadu Dr. Ambedkar
Law University in Association with Subbaraya Aiyar, Padmanabhan and
Ramamani (S.A.P.R) Advocates**



RULES AND REGULATIONS

1. PARTICIPATION:

- a. **NO REGISTRATION FEES** is required to be paid for the V.S. Sundaram Memorial Research Paper Competition.
- b. An article can be authored by maximum of two students.
- c. Entries must be in English only.
- d. Participation is restricted to students enrolled in undergraduate courses in Law, Accountancy, Commerce and Taxation.
- e. Participants must also submit a short bio- data mentioning their full name, college name, contact number, email and postal address.

2. PRESENTATION:

- a. The research article must comprise of not less than 7500 words and not more 10000 words including footnotes.
- b. The following content specifications shall be strictly adhered to:
 - i. The research article should be typed on A4 size paper.
 - ii. Body Font and Size: Times New Roman, 12.
 - iii. Line Spacing: Double Space.
 - iv. Footnotes Font and Size: Times New Roman, 10.
 - v. Line Spacing: 1.0.
 - vi. Alignment (Body & Footnotes): Justified.
 - vii. Margin: 1 inch on all 4 sides.
 - viii. Citation Method: The Bluebook, A Uniform System of Citation, Harvard Law Review, 20th edition.
- c. A bibliography, mentioning all the articles, books, references, websites etc. referred to, should be made at the end.
- d. Participants must email a copy of their entry as a Read-Only MS-Word document to krramamani11@gmail.com and info@saprlaw.com on or before **27th February, 2021 by 23:59 hours.**
- e. The subject of the mail shall be “Entries for VSS Research Paper”.

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- f. Copyrights of all authors are respected but Tamil Nadu Dr. Ambedkar Law University will not be responsible for any infringement of the same.

3. MARKING CRITERIA:

- a. Each Research article will be marked on a total of 100 marks.
b. The following are the criteria for marking and the marks allocated to each category:

S.NO	CRITERIA	MARKS
1.	STRUCTURE OF THE ARTICLE	20
2.	INGENUITY OF IDEAS	15
3.	ISSUES COVERED	15
4.	LANGUAGE	30
5.	USE OF AUTHORITIES; REFERENCES	20

- c. The decision of the Judges shall be final.

4. ANNOUNCEMENT OF RESULTS:

- a. The results shall be posted in our website <http://www.krrtaxmoot.com/> on **4th March 2021**.
b. The Winner of the Best Research Article will be felicitated at the Valedictory of the 11th K.R Ramamani Memorial National Moot Court Competition, 2021 to be held **on 7th March, 2021**.

5. AWARDS:

- a. Cash prize of Rs. 20,000/- shall be awarded to the best research paper.
b. E-Certificates of Participation will be issued to each of the participants.
c. The Best Article will be published in a journal published by the Tamil Nadu Dr. Ambedkar Law University, Chennai.

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6. MISCELLANEOUS:

- a. For the purpose of this competition, each article shall be the original work of the participant's. Any article found to be a copied work from any other original work, would be disqualified.
- b. The article should not have been submitted to any other competition and/ or should not have been published earlier.
- c. All entries shall be deemed to be the property of the association which reserves the right of publication of the same.
- d. If there arises any situation that is not contemplated in the Rules, the organizers decision on the same shall be final.
- e. The organizers reserve their right to vary, alter, modify or repeal any of the above rules if so required and as they deem appropriate.
- f. The authors should not send the papers for publication to any magazine, paper etc. without the prior consent of the organizers.

7. INTERPRETATION OF RULES & REGULATIONS:

- a. All interpretations, as well as any waivers, consents or other decisions in the administration of the Competition is at the complete discretion of the Host Institution and the Organizing Committee.
- b. Any decision made by the Host Institution or the Organizing Committee shall be final and binding on all participating teams.

8. TOPIC FOR THE RESEARCH PAPER:

- a. The topic for the Research paper is:
 - *Analysis of Equalization Levy amendments in Finance Act 2020*
 - or*
 - *India's new reduced Corporate Tax Rate - Analysis of new Sections 115BAA & 115BAB*

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9. POINT OF CONTACT:

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10. IMPORTANT DATES

EVENT	DATE
Last date for submission of soft copy	27 th February 2021
Announcement of Results	4 th March 2021
Felicitatation of Winners	7 th March 2021